

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 31 & 32 of 2010

Dated :22nd September, 2011

Appeal No. 31 of 2010

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Appeal No. 32 of 2010

North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. R.K. Mehta, Mr. A. David &
Mr. Antaryami Upadhyay

ORDER

At the request of the learned counsel for the Respondent,
Post the matter on **19.10.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS